

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

MA----/2018 in CP(IB)-219(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 23.08.2018

NAME OF THE PARTIES:

State Bank of India
v/s.
Vandana Vidhyut Ltd.

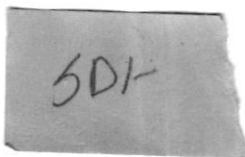
INSOLVENCY & BANKRUPTCY CODE 2016.

ORDER

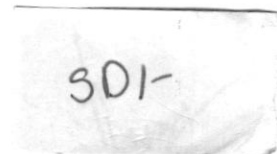
The Counsel for the Applicant is present. None present from the side of Corporate Debtor.

On record, for there being no material from the Applicant's side to show that service has been effected upon the Respondent, list this matter to file proof of service by the Petitioner's side on the next date of hearing.

List this matter on 04.09.2018.



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)